

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 24/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING  
OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2016

NAME OF THE PARTIES: M/s. Vectra Project Lighting Pvt. Ltd.  
V/s.  
M/s. Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mahmud Bheer	Adv for Pet	M. Bheer
	Nitin Bedse	Advocate	
	(i/b) Abhishek Singh	for Resp.	

Order

CP No. 24/241-242,213,244/NCLT/MB/MAH/2016

For the Petitioner has filed a letter of request made by E&Y seeking time for filing Valuation Report, for there being no objection from Respondent side, this Bench extends time for filing the Report for 30 days. List this matter for hearing on 23.12.2016.

sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)